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Information in respect of the State Government of Sikkim is being collected and will be laid on the Table of the House.

Deployment of Police and other Forces of Madhya Pradesh in other parts of the country

2083. SHRI SURESH PACHOURI:

SHRI NARAIN **PRASAD** GUPTA:

Will the Minister of HOME AFFAIRS be pleased to slate .:

- (a) whether it is a fact that a number of companies of the police and other forces of the State of Madhya Pradesh have been sent to other parts of the country under the orders of the Central Government;
 - (b) if so, what are the details thereof;
- (c) the authority that is bearing the expenditure on the forces of Madhya Pradesh sent for duty outside the State;
- (d) if it is being paid by the State Government what are the reasons therefor;
- (e) whether the Central Government will bear this expenditure; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) 12 coys, of MPSAF and 12 coys. of MPSAF (India Reserve) are currently deployed outside Madhya Pradesh.

(c) to (f) According to the existing instructions, the borrowing State is required to make reimbursement to the lending State except in the case of some exempted States, in respect of which reimbursement is made by the Central Government. Accordingly, expenditure in respect of J&K and Tripura is being reimbursed by the Central Government and in other cases by the respective State.

Refugees from Kashmir

to Questions

2084. SHRI JAGANNATH SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the exact number of refugees from Kashmir who have shifted to Delhi;
- (b) what arrangements Government have made for their rehabiKtation:
- (c) whether Pucca Shelters have been provided to them for their safety during Winter season:
- (d) whether they will be settled permanently in Delhi or at some other place;
- (e) what is the National Policy of the Government on Kashmir; and
- (f) whether opposition parties have been consulted on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MTNISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) 18,769 families (75,030 persons) have migrated to Delhi.

- (b) Permanent rehabilitation of these migrants, outside Kashmir Valley is not contemplated. However, in order to take care of their basic needs, they are being provided relief and other facilities.
- (c) They have been accommodated in Community Centres and alternations and additions in these buildings as required, have been made. In order to reduce congestion in South Delhi Camps, the migrants have been offered accommodation in other parts of Delhi
 - (d) No, Sir.
- (e) Govt, is keen to bring back normalcy in the State and concerted efforts are being made to motivate people to come into the mainstream and participate in normal political and economic activity. At the same time by maintaining sustained pressure on the militants efforts are being made to reduce the fear of gun in order to make conditions conducive for restoration of political process in the State.
- (f) Yes, Sir. As a part of these efforts discussions have been held With represtntatives of all major political parties,